

ITEM NO.117

COURT NO.15

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 3704/2024

JOKHAN(D) THR. LRS & ORS.

APPELLANT(S)

VERSUS

RAM LAL (D) THROUGH LR

RESPONDENT(S)

(IA No. 8953/2021 - EXEMPTION FROM FILING O.T.
IA No. 171806/2018 - EXEMPTION FROM FILING O.T.)

Date : 02-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. S. P. Singh, Sr. Adv.
Ms. Mrinal Gopal Elker, AOR

For Respondent(s) Ms. Bharti Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 08.05.2024.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)